Downgrading of Government Accommodation

1027 SHRI GHUFRAN AZAM:
Will the Minister of URBAN DEVELOPMENT be peased to state what
is the number of Type-II
quarters with Block-numbers, which
have recently been declared as Type-I
quarters by the Directorate of Estates

in Delhi; whether Type-II quarters of Mohammedpur have also been declared as Type-I quarters on the same pettern, if so, the details thereof?

THE MINISTER OF URBAN DEVE-LOPMENT (SHRI DAULAT RAM SARAN) A statement of Type II quarters (including that of Mohammadpur) which have been reclassified as Type 'A' is as under—

	Type 'B' Quarters Reclassified as Type 'A' Quarters	
1	Aram Bagh	
-	Block No. 1-33, each block having 8 quarters	264
2	DIZ Area	
	-Sector IV-DIZ No 9-14, 47-50 & 64-81 each block having 8 quarters .	224
	DIZ Park Street 898-A, 898-B 899-912, 913-A, 913-B, 914-927 .	32
- 3 -	Sector III-MB Road	-
-	- No 1-456 & 465-1208,	1200
4.	Sector VII-MB Road 1101-1300	1200
5	Mohammedpur 1-328	328
6 .	Timaprur Block Nos. 1-17,, Q. No. 1-134	134
_	TOTAL	2383
-		-

The quarters which are vacated are placed in Type I and allotted as such

Misuse of Staff Cars

1028 SHRI GURUDAS DAS GUPTA. Will the Minister of TOURISM be pleased to state:

- (a) the details of the staff cars which were shown against a particular Division/Unit along with the fotal expenses incurred on each of them by way of repairs, maintenance and petrol charges, salary, wages and honorarium paid to the drivers etc. during 1987-88 to September, 1990 divisionwise/unitwise; and
- (b) the names and designations of FFDC employees in each Division/unit who used these 'Staff Cars' other than the particular 'Controlling Officer' and or C-MD of ITDC at each place of

work/division/unit during the period mentioned in part (a) above?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SMT USHA SINGH): (a) and (b) The requiste information is being collected and will be laid on the Table of the Sabha.

Purchase of Plant, Machinery, Crockery-Cutlery, Eurniture etc. by I.T.D.C.

1029. SHRI GURUDAS DAS GUPTA. Will the Minister of TOURISM be pleased to state:

(a)) whether it is a fact that in order to meet the requirement of its existing hetels and other properties.

INDEX. has to make bulk purchases

of plant and machinery, crockery/cutlery, furniture and fivtures, carpet and linens items etc. annually worth several crores of Rupees; and

(b) if so, what are the set procedures prescribed and adopted for effecting such purchases during the 7th plan period in each unit/division of I.T.D.C and which were the I.T.D.C's division involved in supervising, installation/usage of stores in various operational hotels and projects with respnsibility and accountability of each?

THE MINISTER OF STATE THE MINISTRY OF TOURISM (SMT USHA SINGH) (a) and (b) ITDC has various hotel Units and other properties situated at different locations in the country Its MM&D Division at the Corporate level performs functions of execution of centralised contracts, exercising control, and procurement of items for units/Divisions of the Corporation While central contracts are finalised by MM&D Division for purchase of crockery, cutlery, carpets, linen etc for hotel units, it has decentralised its powers to the Units/ procurement of other Divisions for items As regards purchase of Plant and machinery, furniture and fixtures etc, the same is handed by the Engineering Division of ITDC who invite limited tenders from approved panel of contracting firms

The necessary supervision, installation/usage of items mentioned above is done by the Engineering Division/respective units who are responsible and accountable for the same

Late payment of Pills by ITDC

1030 SHRI N E BALARAM: Will the Minister of TOURISM be pleased to state.

- (a) the time period required by ITDC to raise bills for their F&B
 and Banquet services both against credit cards and direct payments.
 - (b) whether it is a fact that the average time taken for billing in I.T.

DC properties is around 90 days which is far more than the average time taken by the other Hotel Chains;

- (c) If the reply of part (b) above be in the affirmative, who is responsible in I.T.D.C for the loss of interest on the amount of the Bill from the date of actual sales till the period bills are raised; and
- (d) whether any action has been taken against such officials by Govern ment/ITDC Management so far in each hotel property of ITDC if not, the reasons therefor

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SMT. USHA SINGH) (a) and (b) Normally, billing is immediately done by ITDC hotels for rendering banqueting and F & B services to both kinds of guests 1e those availing these facilities against credit cards or against direct payments However, delay becomes inevitable in some cases benquetting on account of with the party for one reason or the other Actua' billing in such cases is done after sorting out the matter with the party

(c) and (d) Since no deliberate delay in preparing bil's usually take place, the question of taking punitive action, therefore, does not arise

Setting up of the Marketing division of I.T.D.C

1031 SHRI N E BALARAM Will the Minister of TOURISM be pleased t_0 state:

- (a) the detailed set-up of Marketing Division of IT.D C as was existing during 1984-85 and as on 1990 91 which is responsible for procuring business for ITD.C facilities/activities:
- (b) whether it is a fact that, against all principles of Management ITDC, has no Marketing set-up but a sa'es Section which is operating under the Hotel Operation/Production Division; and